

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 217/2024

IN THE MATTER OF :

RAJAN

...APPLICANT

VERSUS

GOVT. OF N.C.T. OF DELHI & ORS

...RESPONDENT(S)

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FILED BY:

Dated: 11.03.2025

Delhi


 (JYOTI MENDIRATTA)
 Advocate for the GNCT of Delhi
 H-34, Jangpura Extension
 (Lower Ground Floor)
 Near INOX EROS Cinema,
 New Delhi-110014
 Ph: 9811136141
 jmalawoffices@gmail.com

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GOVT. OF N.C.T. OF DELHI & ORS ...RESPONDENT(S)

REPLY OF RESPONDENT NO.3, DEPUTY
CONSERVATOR OF FOREST (NORTH), DEPARTMENT
OF FOREST AND WILDLIFE, GOVERNMENT OF NCT
OF DELHI

MOST RESPECTFULLY SHOWETH:-

I, Cheshta Singh O/a. MGICCC, Bakoli, Alipur – 110036 Aged about 35 years working as Dy. Conservator of Forests/Tree Officer at North Forest Division, Dept. of Forest & Wildlife, GNCTD do hereby solemnly affirms and state as under:

1. That I am working as Dy. Conservator of Forests/Tree Officer at North Forest Division, Dept. of Forest & Wildlife, GNCTD and I have been impleaded as Respondent No. 3 in the present case. I am well conversant with the facts of the present case on the basis of information derived from the official records maintained in regular course.
2. That I am filing the reply in this present case which is in reference to illegal pruning and felling of trees which were



located to be standing outside House No. 1 to 15, Old Police Station Complex, I Block, Mangol Puri, Ward No. 42, Delhi.

3. That an inspection of the site of offence i.e House No. 1 to 15, Old Police Station Complex, I Block, Mangol Puri, Ward No. 42, Delhi was conducted by officials (Beat Officer In-charge) of North Forest Division (GNCTD) on 15.06.2024. **Copy of Inspection Report dated 15.06.2024 has been annexed as ANNEXURE – ‘A’.**
4. That during the course of inspection it was observed that offence of illegal pruning (pruning without permission of the Tree Officer under DPTA, 1994) of two (02) Neem trees and illegal felling (felling without permission of the Tree Officer under DPTA, 1994) of one (01) Peepal tree was committed.
5. That in view of the above observation made during the course of inspection a tree offence of illegal pruning of two (02) trees and illegal felling of one (01) tree was booked against Deputy Commissioner of Police (DCP), Police Control Room (PCR) Office – Old Police Headquarter, ITO, New Delhi and the Executive Engineer, M312, PWD, North West Road No. 2, Sainik Vihar, Delhi – 110034 (PWD – being the land owning agency).
6. That a notice dated 05.08.2024 issued vide No.F.367/DCF(N)/Tree-Offence/2023-24/4005 - 4006 scheduling a Tree Hearing under the Delhi Preservation of Trees Act, 1994 on 14.08.2024 at 12:20 P.M was forwarded to (1). Deputy Commissioner of Police (DCP), Police



Control Room (PCR) Office – Old Police Headquarter, ITO, New Delhi and (2). the Executive Engineer, M312, PWD, North West Road No. 2, Sainik Vihar, Delhi – 110034. **Copy of Notice for Tree Hearing dated 05.08.2024 has been annexed as ANNEXURE – ‘B’.**

7. That on 14.08.2024 tree hearing under DPTA,1994 was held at the office of the deponent i.e. Tree Officer, North Forest Division, MGICCC, Alipur, Bakthawarpur Road, Bakoli, Delhi – 110036 which was attended by Sh. Rajesh Gaur ACP/WR/PCR and Insp. Nitin Kumar, Legal Cell/PCR on behalf of Deputy Commissioner of Police, PCR, Delhi who submitted the Internal Enquiry Report dated 08.07.2024 of ACP/Vigilance/PCR. Furthermore, Sh. Pravin. S. Gajbhiya (Assistant Engineer, Planning, Civil, NWR – 2, M – 312, PWD, Delhi) was present on behalf of PWD, Office of the Executive Engineer, M312, PWD, North West Road No. 2, Sainik Vihar, Delhi – 110034. During the course of tree hearing on 14.08.2024 Deputy Commissioner of Police, PCR, Delhi was directed to be present on the next date of tree hearing. **Copy of attendance sheet dated 14.08.2024 along with Internal Enquiry Report dated 08.07.2024 of ACP/Vigilance/PCR and letter of submission on behalf of PWD has been annexed as ANNEXURE – ‘C’ COLLY.**
8. That thereafter a second notice dated 16.08.2024 issued vide No.F.367/DCF(N)/Tree-Offence/2023-24/4199 - 4200 scheduling a Tree Hearing under the Delhi Preservation of Trees Act, 1994 on 20.08.2024 at 12 P.M was forwarded to (1). Deputy Commissioner of Police (DCP), Police Control



Room (PCR) Office – Old Police Headquarter, ITO, New Delhi and (2). the Executive Engineer, M312, PWD, North West Road No. 2, Sainik Vihar, Delhi – 110034. **Copy of Notice for Tree Hearing dated 16.08.2024 has been annexed as ANNEXURE – ‘D’.**

9. That on 16.08.2024 a letter of authorization on behalf of Deputy Commissioner of Police (DCP), Police Control Room, Delhi was submitted/forwarded to the office of the Deponent authorizing Sh. Rajesh Gaur ACP/WR/PCR and Insp. Nitin Kumar, Legal Cell/PCR to appear on behalf of Deputy Commissioner of Police, PCR, Delhi on the next date of tree hearing as he would be on leave till 20.08.2024. **Copy of letter of authorization on behalf of Deputy Commissioner of Police (DCP), Police Control Room, Delhi has been annexed as ANNEXURE – ‘E’.**

10. That on 20.08.2024 tree hearing under DPTA, 1994 was held at the office of the deponent i.e. Tree Officer, North Forest Division, MGICCC, Alipur, Bakthawarpur Road, Bakoli, Delhi – 110036. During the course of hearing Sh. Rajesh Gaur (ACP/WR/PCR) and Insp. Nitin Kumar (Legal Cell/PCR) accepted to committing the offence of illegally pruning 02 (two) trees and illegally felling (01) one tree located in front of House No. 1 to 15, Old Police Station Complex, I Block, Mangol Puri, Ward No. 42, Delhi and submitting a compounding affidavit for the same. Furthermore, as per the Internal Enquiry Report of ACP/Vigilance/PCR conclusion was made that offence of illegal pruning and felling was committed by contractor

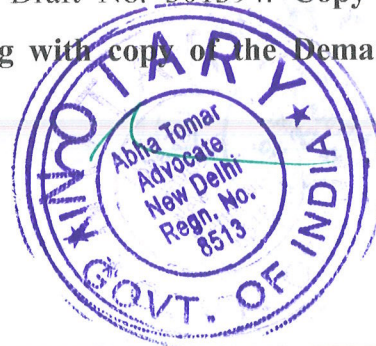


M/s Bajrang Builders for the purpose of carrying out repair work of the said Police Control Room Unit. Operative part of the Internal Enquiry Report submitted by Dr. Rakesh Kumar (ACP/Vigilance/PCR) is provided hereunder:-

“Conclusion:- On the basis of statements of all concerned, available record and over all circumstances it is concluded that the responsibility of maintain status-quo with regard to tree (wholly or partially) was vested with Mr. Umesh M/s Bajrang Builders. He was supposed to supervise and brief the engaged labours properly where he failed to do so. Rather he had admitted his responsibility and pleaded his guilt during this enquiry and he is ready to pay the penalty.”

11. That the deponent passed an order dated 21.08.2024 vide which Sh. Rajesh Gaur, Sh. Nitin Kumar and Sh. Umesh (M/s Bajrang Builders) were directed to submit a compounding fee (penalty) of Rs. 1,00,000 /- (Rs. One Lakh Only) for committing the offence of illegal pruning of 02 (two) trees and illegal felling of 01 (one) tree. Furthermore, as per order dated 21.08.2024 Sh. Rajesh Gaur and Sh. Nitin Kumar were directed *“to plant five (05) nos of trees sapling having height of not less than 06 feet in the same campus/site and maintain them for atleast 05 years”*. **Copy of order dated 21.08.2024 passed by the deponent has been annexed as ANNEXURE – ‘F’.**

12. That on 23.08.2024 Sh. Umesh Singh (M/s Bajrang Builders) submitted the compounding fee/penalty of Rs. 1,00,000 imposed by the deponent vide its order dated 21.08.2024 through Demand Draft No. 301394. **Copy of compounding affidavit along with copy of the Demand**

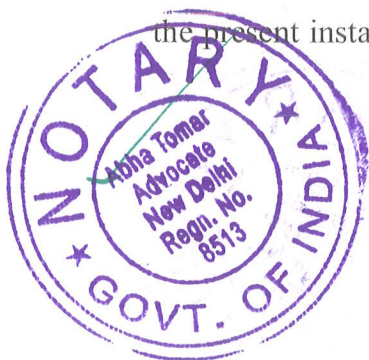


Draft and receipt has been annexed as ANNEXURE – ‘G’ COLLY.

13. That on 19.09.2024 a compliance report from the office of Deputy Commissioner of Police, Police Control Room, Delhi was forwarded to the office of the deponent providing details along with relevant photographs of the compensatory plantation carried out in compliance of directions passed by the deponent vide its order dated 21.08.2024. **Copy of the Compliance Report submitted by the DCP, PCR, Delhi has been annexed as ANNEXURE – ‘H’.**

14. That consequently on 06.03.2025 an inspection of the site of compensatory plantation in front of H.No.1 to 15, Old Police Station Complex, I – Block, Mangonpuri, Ward No. 42, Delhi was carried out by official on behalf of North Forest Division (GNCTD), during the course of inspection it was observed that twenty five (25) tree saplings of the species Pilkhan and Peepal had been planted at the site of compensatory plantation in compliance of directions passed by the deponent vide its order dated 21.08.2024. **Copy of the Inspection Report dated 06.03.2025 along with Geo-Tagged Photographs of the Compensatory Plantation has been annexed as ANNEXURE – ‘I’.**

15. It is most respectfully and humbly stated that the deponent of the present reply has the utmost regard and respect for the majesty of the Hon’ble Court and has in the past, as also in the present instance done and will continue to do everything



in its power to ensure compliance of the directions issued by this Hon'ble Court.

PRAYER

In view of the above stated facts, circumstances and averments made by the deponent it is hereby most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to:

- A. Dismiss and dispose of the present application filed vide O.A.No.217/2024 as the same has been dealt with.
- B. Pass any other order as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case.

Dated: 11.03.2025

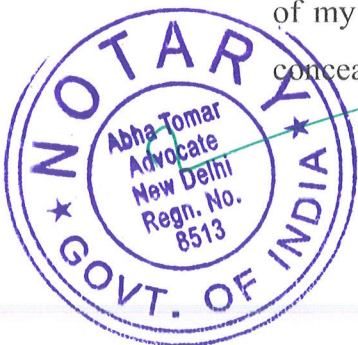
Delhi


DEPONENT

Abha
D/8877/2018
Identify the deponent/Executant
*... has signed in my presence

VERIFICATION 2 MAR 2025

Verified at New Delhi on this 11th day of March that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted


DEPONENT

It as correct 

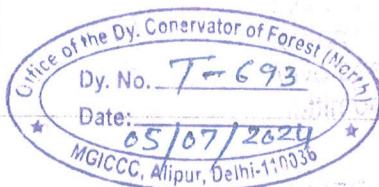
Notary DELHI

2 MAR 2025

78 Re - INSPECTION REPORT

This is to inform you that I Ankit Malik, Akash (F.G) (Name of I/O, Beat and Range), inspected the below mentioned area as per information received from DCF(N) office related to the offence committed under DPTA, 1994

1	Name of Inspection Officer	Ankit Malik
2	Date of Inspection	15/6/24
3	Time of inspection	9:16 PM
3	Location of Offence	House No 1 to 15, old police Station complex, I-Block, Margol pari, Ward No 42, Delhi
4	Geo-Coordinates of the Offence Location	Lat 28.696294 Long 77.082444
5	Type of Offence	Tree Felling (1) + Heavy Pruning (2)
6	No. of Trees Damaged	3
7	Color Photographs of Damaged Trees with Geo-Coordinates	Attached
8	Alleged Offender Name & Address (Individual) To whom notice under DPTA 1994 may be issued for investigation of this case	Deputy Commissioner of Police (DCP), Police Control Room, (PCR), Office - Old Police Headquarters, ITO New Delhi.
9	Alleged Offender Name (Civic Department) To whom notice under DPTA 1994 may be issued for investigation of this case	DCP PWD Horticulture (महानगर वन्यजीव विभाग) Margol pari Office of Executive Eng. M312. PWD, North West, Road No 2, Road No-43 Sanik vikar, New Delhi -110034 DCF (N) office
10	Name of the Complainant & Address. (if Any)	
11	Statement of Witness, (if Any)	N.A



05/07

13. Description of site visit in detail:				
S.No	Name	girth	location	Remark
1	Neem	100cm	on pwd road opposite H.No I-1 to I-15	Heavy Pruning 2-3 Branches of girth 45cm
2	Neem	110cm	on pwd road opp H.No I-1 to I-15	Heavy Pruning 2-3 Branches of girth 55cm
3	Peepal	100cm	inside H.No I-1 to I-15, old police station complex	Tree Felling

कुल 3 (1 Tree Felled, 2 Tree Heavy Pruning)

- यह कार्य DCF(N) office से प्राप्त हुआ था। इसके बाद Ankit Malu (F.G) और Akash (F.G) ने जाँच का inspection किया।
- जाँच पर पाया कि 2 Neem के पेड़ों की Heavy Pruning और 1 Peepal के पेड़ को जड़ से काट दिया है।
- सूचना के लिए चेता कि यह कार्य Police Barrack बनाने के लिए किया गया था।
- यह DPFA 1994 Section 8 के तहत वृक्ष अपराध है।
- रिपोर्ट अग्रिम कार्रवाई के लिए प्रस्तुत है।

I.O. की वृक्ष अपराध रिपोर्टनुसार जाँच पर 03 पेड़ों का अपराध पाया गया है जिसे

लिए आरोपी को DPFA, 1994 के तहत स्पष्टीकरण हेतु Notice भेजा जा सकता है।

Forwarded to: DCF (N)

Agneer
19/6/2024
Forester (NFO)

Ankit Malu
Ankur.

NAME & SIGNATURE OF I/O

DATE: 19/6/24

NORTH FOREST DIVISION

Agash
19/06/24
only for inspection

AKASH (F.G)



Tree no longer seen





GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

No.F.367/DCF(N)/Tree Offence/2023-24/ 4005-06

Dated: 15/08/2024

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal pruning of trees located Infront of H.No. 1 to 15, old police station complex, I-Block, Mangolpuri, Ward No.42, Delhi without permission, which is violation of Delhi Preservation of Tree Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (NORTH), Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on ...14:08:24... at...12:20... P.M. in the office of Dy. Conservator of Forests cum Tree Officer, North Forest Division, MGICCC, Alipur, Bakthawarpur Road, Bakoli, Delhi-110036, in event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*

To,

1. The Deputy Commissioner of Police (DCP), Police Control Room (PCR), Office-Old Police Headquater, ITO, New Delhi with direction to appear before undersigned.
2. Office of the Executive Engineer, M312, PWD, North West, Road No. 2, Road No. 43, Sainik Vihar, Delhi-110034 with direction to appear before undersigned.

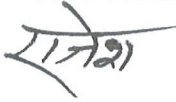

o/c


Tree Officer & DCF
(North Forest Division)

83

Attendance Sheet

Attendance sheet in respect of hearing held in the Chamber of Dy. Conservator of Forests,
North Forest Division on 14/08/2024 related to illegal
felling/pruning/damaging/concretization of trees at Mangolpuri

S.No.	Name & Designation (if any)	Address	Mobile No. & Email	Signature
1.	Sh Rajesh kaur ACP/WR	Old AHD, New Delhi	9911259292	
2.	Shri. Nitin Kumar Legal Cell	do -	9717106600	
3.				
4.				
5.				
6.				
7.				
8.				
9.				
10.				

FR is an order by the DCP/PCR vide which the undersigned was directed to conduct a fact finding enquiry on an illegal and unauthorized cutting/pruning of trees outside H.No. 01 to 15, old police station complex, 2 Block Mangol Puri, Ward No. 42, Delhi, being the said premise under the control of PCR unit, Delhi Police. To this effect original application No. 217/2024 in the matter of Rajan Vs. Govt. of NCT of Delhi & Ors. has been filed before the Hon'ble National Green Tribunal.

Enquiry:- For the said purpose, the spot visit was paid, no CCTV Camera was found installed in the vicinity. So, the relevant record was perused and relevant persons were interrogated to establish a chain of events into the entire episode.

SI (Min.) Mohit Kumar No. 522/D of General Branch, PCR deposed that vide order No. 8717/Genl (G-I)/PCR, dated 01.9.2023, ACP/HQ/PCR had issued a work order regarding change/repair of broken tin shade of Record Branch, PCR, Mongol Puri to M/s Bajrang Builders, Flat No. 466, Pocket-B, RG Block, Raghbir Nagar, New Delhi 110027. In compliance to the same, the said firm had started repair/change of shade from 13.9.2023. From time to time he (SI Mohit Kumar) kept visiting the site. On 04.10.2023, he (SI Mohit Kumar) was informed by HC Parveen Rathi, No. 7167/PCR, caretaker, Record Branch, PCR, Mangolpuri, Delhi that some branches of tree adjacent to the building had been cut down by someone on 30.9.2023. Responding to this information, HC Parveen Rathi, above was directed to report to PS Mangol Puri regarding the incident of cutting of some branches of above mentioned tree.

HC Parveen Rathi No. 7167/PCR, care taker, Record Branch, Mangol Puri, Delhi deposed that he alongwith ASI Sanjay Kumar No. 3280/PCR had shifted entire record of Mangol Puri branch to OPL, Delhi by 11.9.2023. A DD No. 20, dt. 12.9.2023, PCR was also lodged by him. At the same time vide order No. 8717/Genl (G-I)/PCR dated 01.9.2023, a work order for change/repair of tin shade of Record Branch, Mangol Puri was issued in the name of M/s Bajrang Builders. Accordingly the firm started the work on 13.9.2023. The same was informed to SI Mohit Kumar of General Branch. He used to inspect the work on alternate day. On 30.9.2023, when he came to inspect the work, he found some branches cut from tree. He enquired in the vicinity but no information could be gathered. On 04.10.2023, he (HC Parveen Rathi) made a complaint at PS Mangolpuri in this regard. He had also given this information to SI Mohit Kumar of General Branch/PCR.


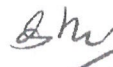
Sh. Umesh Singh Proprietor, M/s Bajrang Builders stated that he is proprietor of M/s Bajrang Builders. He got work order regarding change/repair of tin shade on 01.9.2023. He started work on 13.9.2023. He procured labour from Labour Chowk, Mangol Puri for this work on daily basis. One day one labour told him that some branches of tree were creating hindrance in their work. The labour sought consent of cutting these branches. He advised all labours that there are some rules and regulations for cutting of trees and necessary permission of competent authority is required before cutting any trees. He advised labours in this regard on daily basis. He scolded labours not to cut the branches of the tree several times. But on 27.9.2023, at 7.00PM, he found some branches cut down on site. On seeing this, he rushed to Labour Chowk, Mangol Puri to trace those labours. He also visited Labour Chowk, Mangolpuri in morning of next day for this purpose. But he could not

trace those labours. He further claimed to be indulged in social work in addition to contractor-ship. He had also planted trees in his society where he resided. He admitted that this incident had taken place at his site. He also tendered his apology for this. He is also ready to bear penalty imposed by the Hon'ble Competent Authority.

A lady namely Ms. Sheetal wife of Ram Kumar R/o I-Block Mangol Puri, Delhi running a tea shop near the premises was also interrogated who stated that she has been running a tea shop near the old police station Mangol Puri since the last 22 years. About 8-10 month back when the repair work in the police station was in progress some of the branches of the tree adjacent to the police station were cut by the labours during the repair work. She never saw those labours again, there as most of the time fresh labours were deployed on day today basis.

Conclusion:- On the basis of statements of all concerned, available record and over all circumstances it is concluded that the responsibility of maintaining status-quo with regard to tree (wholly or partially) was vested with Mr. Umesh M/s Bajrang Builders. He was supposed to supervise and brief the engaged labours properly where he failed to do so. Rather he had admitted his responsibility and pleaded his guilt during this enquiry and he is ready to pay the penalty.

Submitted Please

 
Dr. RAKESH KUMAR 8/7/24
ACP/Vigilance/PCR

DCP/PCR

To,

The Deputy Conservator of Forest
North Forest Division, MGFC,
Bakoli, Alipur, New Delhi - 36

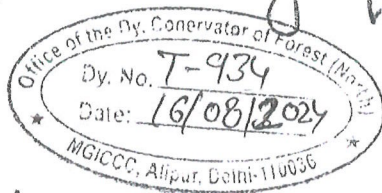
Sub: - NOTICE UNDER DPTA 1994

Req. no. - No. F 367/DLF(LN)/Trees of Area/2023-24/4005-04
dated 05/08/2024

Sir/Madam

With reference above cited subject
and referred no. it is my kind submission
that I have ^{appeared} ~~visited~~ your office on same
date of 14/8/24 i.e. date of appearance
time: 3:30 pm. on behalf of
P.W.D., office of Executive Engineer,
M 312, North West Road - 2, Sainik Vihar
Delhi - 34. Thanking you.

OC - 14/8/2024



Pravin S Gajbhiya

Pravin S Gajbhiya
AE, Planning,
Civil, NWR - 2,
New Delhi

alt



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

No.F.367/DCF(N)/Tree Offence/2023-24/ 4199-4200

Dated: 16/08/2024

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal pruning of trees located in front of H.No. 1 to 15, old police station complex, I-Block, Mangolpuri, Ward No.42, Delhi without permission, which is violation of Delhi Preservation of Tree Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (NORTH)**, Tree Officer, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 20.8.24 at 12:00 P.M. in the office of Dy. Conservator of Forests cum Tree Officer, North Forest Division, MGICCC, Alipur, Bakhawarpur Road, Bakoli, Delhi-110036, in event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*

To,

1. The Deputy Commissioner of Police (DCP), Police Control Room (PCR), Office-Old Police Headquarter, ITO, New Delhi, with direction to appear before undersigned.
2. The Executive Engineer, M312, PWD, North West, Road No. 2, Road No. 43, Sainik Vihar, Delhi-110034, with direction to appear before undersigned.


Tree Officer & DCF
(North Forest Division)



OFFICE OF THE DEPUTY COMMISSIONER OF POLICE: OPERATIONS: DELHI.

MSO Building, Old PHQ, Vikas Marg, ITO, Delhi-110002, Tel: 011-23492084, 27491119

Email ID: dcp.pcr@delhipolice.gov.in

AUTHORISATION LETTER

Subject: Regarding Notice Under DPTA, 1994

Kindly refer to the Notice issued by your office vide No. F-367/DCF(N)/Tree Offence/2023-24/4199-4200.

In this regard, it is submitted that Sh Rajesh Gaur, ACP/WR/PCR and Insp. Nitin Kumar, Legal Cell/PCR are hereby authorised to appear before your good self and submit the response on my behalf as the undersigned will be on leave on 20.08.24.

Submitted please.

Handwritten signature and date: 16/8/24

(ANAND KUMAR MISHRA)
Deputy Commissioner of Police
Police Control Room, Delhi.

No. 902/SO/DCP/PCR, dated New Delhi the, 16/08/2024.

To,

Tree Officer & DCF
North Forest Division

GOVT. OF NCT OF DELHI **ANNEXURE - 'F'** 20
DEPARTMENT OF **90** FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036


No.F.367/DCF(N)/Tree offence/2023-24/ 4201-4203

Date: 21/08/2024

IN THE COURT OF TREE OFFICER/DY. CONSERVATOR OF FOREST,
NORTH FOREST DIVISION, NEW DELHI

ORDER

1. Sh. Rajesh Guar, ACP/WR/PCR and Sh. Nitin Kumar, Insp. Legal Cell/PCR appeared before this Court in the hearing.
2. Whereas, in this case, the inspection has been carried out by the I.O Sh. Ankit Malik, it has been reported that a tree offence has been committed by Delhi Police, Police Control Room, by illegally felling/cutting & pruning of three (03) nos. of trees (01 cutting & 02 pruning) located in front of H.No. 1 to 15, old police station complex, I-Block, Mangolpuri, ward no. 42, Delhi, without permission from the concerned department and the same has been accepted by Sh. Rajesh Guar & Sh. Nitin Kumar before this Court.
3. Whereas on enquiry, it is found that in the above mentioned case, the trees have been illegally cut & pruned, is violation of Delhi Preservation of Tree Act, 1994. And in the hearing held in the chamber of Tree Officer, North Forest Division on 20.08.2024, Sh. Rajesh Guar & Sh. Nitin Kumar has accepted & submitted that the trees situated in front of H.No. 1 to 15, old police station complex, I-Block, Mangolpuri, ward no. 42, Delhi, have been illegally cut & pruned by contractor M/s Bajrang Builders while doing repair & renovation work of PCR unit campus of record room and stated that they are ready to compound the said offence and agreed to submit the compound affidavit.
4. As per submission submitted, an internal enquiry has been conducted by Delhi Police and as per enquiry report by Dr. Rakesh Kumar, ACP/Vigilance/PCR dated 08/07/2024, it has been concluded that *"the responsibility of maintaining status-quo with regard to tree (wholly or partially) was vested with Mr. Umesh M/s Bajrang Builders. He was supposed to supervise and brief the engaged labours properly where he failed to do so. Rather he had admitted his responsibility and pleaded his guilt during and he is ready to pay the penalty"*.
5. Whereas, Sh. Rajesh Guar & Sh. Nitin Kumar have been directed to submit the compounding affidavit accepting the offence regarding illegally cutting & pruning of trees as mentioned above and the same has been signed/submitted by Sh. Nitin Kumar on the same day.
6. Whereas, after going through the facts of case and as empowered under Section-21 of Delhi Preservation of Tree Act, 1994, I the Tree Officer/Dy. Conservator of Forests (North), agreed to compound the offence. A compounding fee of **Rs. 1,00,000/- (Rupees One Lakh only)** is hereby imposed on Sh. Rajesh Guar, Sh. Nitin Kumar & Sh. Umesh (M/s Bajrang Builders), for illegal cutting & pruning of three (03) nos. of trees.
7. Whereas, Sh. Rajesh Guar, Sh. Nitin Kumar & Sh. Umesh (M/s Bajrang Builders) are hereby directed to deposit the above-mentioned amount, **through DD in favour of Dy. Conservator of Forest (North)**, being the composition fees within 30 days of receipt of this order. In case of failure to deposit the same within prescribed period of 30 days, action shall be initiated in the court of Law, as per relevant provisions of Delhi Preservation of Tree Act, 1994.
8. Further, Sh. Rajesh Guar & Sh. Nitin Kumar are also directed to plant five (05) nos. of trees sapling having height of not less than 6 feet in the same campus/site and maintain them for at least 5 years. The compliance report of planted sapling along with photographs shall be submitted in this office with 30 days of receipt of this order.


Tree Officer & DCF
(North Forest Division)

91

COMPOUNDING AFFIDAVIT

I, Inspector. Nitin Kumar S/o
 Age 51 Yrs R/o Legal Cell/PCR, Old P.H.O.,
New Delhi - 110002

Do hereby solemnly affirm and declare as under:-

1. That the cutting/damage of3.....nos. of tree/ trees without permission at.....by us.
2. I say that herby agree to compound the said offence case and pay admissible fines as may be imposed under the Delhi Preservation Tree Act, 1994. I am ready to pay the compounding fee/fine of Rs. 1,00,000/- (Rs One Lakh Only) imposed on me.
3. I say that sworn this affidavit is in order to produce to the forest authority.


 DEPONENT

Verification:

Verified at New Delhi on this 20/08/24 day of 2024


 DEPONENT

सेवामें,

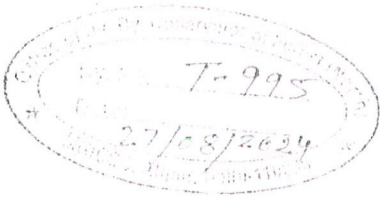
दिनांक:- 23/08/2024

श्रीमती उषावन संरक्षक
उत्तरी वन विभाग
अलीपुर कर्कोली दिल्ली-110036.

विषय :- वृक्ष अपराध मामले में D.D (₹ 1,00,000) एक लाख रुपये का जमा कराने हेतु!

सहोदर,

निवेदन इस प्रकार है कि इस आर्डर संख्या No F367/DC(F
Trell office/2023-24/42014902 के तहत मुझे ₹ 1,00,000 (एक लाख रुपये)
(दिनांक 21/08/24)
का जुर्माना लगा गया जो मैं D.D संख्या 301394 के अनुसार
आपके कार्यालय में जमा कर रहा हूँ!

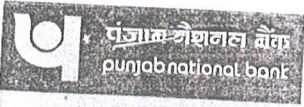


TDC
जाँ

भवदीय
उमेश सिंह

उमेश सिंह (बजंग विल्डिस)

Mobi:- 9716423333.



नई दिल्ली विशाल एन्क्लेव (पश्चिमी दिल्ली) दिल्ली (041910)
NEW DELHI-VISHAL ENCLAVE (West Delhi) Delhi - 110027

Aditi

केवल तीन माह के लिए वैध
VALID FOR THREE MONTHS ONLY
23082024
D D M M Y Y O O Y Y Y Y

भुगतान करने के लिए ON DEMAND PAY

CONSERVATOR OF FOREST (HARYANA)

या उनके आदेश पर OR ORDER

₹ One Lakh Only

प्राप्त मूल्य के बदले अदा करें
FOR VALUE RECEIVED

₹

₹1,00,000.00

XAG 301394

पंजाब नेशनल बैंक
पुणे नेशनल बैंक

पंजाब नेशनल बैंक
पुणे नेशनल बैंक

पंजाब नेशनल बैंक
पुणे नेशनल बैंक

Purchaser: BAJRANG BUILDERS

₹1,00,000/-

पंजाब नेशनल बैंक
पुणे नेशनल बैंक
AUTHORISED SIGNATORY WITH GBPA No.

Aditi
511238
AUTHORISED SIGNATORY WITH GBPA No.

B.No. 2107
CCPC DELHI ENCLAVE

301394 0000240000

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28/08/2024

G.A.R.-6
[See Rule 2 (1)]
T.R.-5

रसीद
Receipt

(Treasury Rule 33)
Book No.

सं. No. 038

Counterfoil (Office Copy)

श्री

Received from Mr. Umesh. M/s. Bajrang Builders

के पत्र सं. F. 367/DC (N) Treeffence दिनांक

with letter No. 2023-24/4201-4203 Dated 21/08/2024

रु

the sum of Rupees one lakh only

की बावत

in नकद / Cash

से प्राप्त किए चैक / Cheque

in Payment of

No. 301394 dated 23/08/24 on account of Tree offence

Civil Deposit

Rs. 1,00,000/-

(Signature & Designation)
हस्ताक्षर तथा पद
MGCCG, Audit, Bakhawath Road
Baran, Distt-761001

OFFICE OF THE DY. COMMISSIONER OF POLICE: POLICE CONTROL ROOM :
OLD PHQ, ITO : DELHI - 110002

No. 2057 /Legal-Cell/PCR dated Delhi, the 19/09 /2024.

To

Ms Chesta Singh
Dy.Conservator of Forests cum Tree Officer
North Forest Division, MGICCC, Alipur,
Bakhtawarpur Road, Bakoli
Delhi-110036

Subject: Compliance of order dated 21.08.24

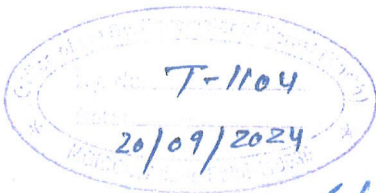
Respected Madam,

Kindly refer to the Notice issued by your office vide No. F-367/DCF(N)/Tree Offence/2023-24/4199-4200 and subsequent order dated 21.08.2024 passed by your good self for depositing Rs 1 Lakh and to plant 5 trees sapling.

In this regard, it is submitted as under:

1. That, we have deposited a sum of Rs 1 Lakh vide DD No. 301394 dated 23.08.2024 issued by the Punjab National Bank, Vishal Enclave Branch, West Delhi-110027. A copy of the said DD along with the receipt is enclosed herewith.
2. That, 10 trees saplings have also been planted at the same campus/site. Photographs of the same are also enclosed herewith.

Submitted please.



TOL

23/9

(Ravikant Kumar)

Deputy Commissioner of Police:
Police Control Room: Delhi.

नई दिल्ली विशाल एन्क्लेव (पश्चिमी दिल्ली) दिल्ली (041910)
NEW DELHI-VISHAL ENCLAVE (West Delhi) Delhi - 110027

Adm

केवल तीन महीने के लिए valid
VALID FOR THREE MONTHS ONLY
23082024
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CONSERVATOR OF FOREST (NORTH)

या उसके आदेश पर OR ORDER

प्राप्त मूल्य के बदले अदा करें
FOR VALUE RECEIVED

₹

₹ 1,00,000.00

XAG 301394

पंजाब नेशनल बैंक

पंजाब नेशनल बैंक
punjab national bank

Purchaser: RAJRANG BUILDERS

NOT OVER Rs. 100000/-

Sumal
5121398

ब्रांच का नाम
D.No. 2107 - CIRACLE -

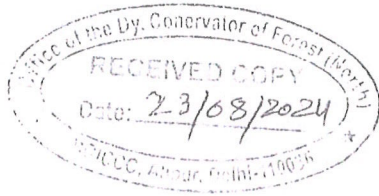
प्रमाणित हस्ताक्षरकर्ता को भी पंजीकृत
AUTHORISED SIGNATORY WITH GBPA No.

प्रमाणित हस्ताक्षरकर्ता को भी पंजीकृत
AUTHORISED SIGNATORY WITH GBPA No.

CPFC DELHI ENCLAVE

301394 0000240001

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Pranjwal
23/08/2024





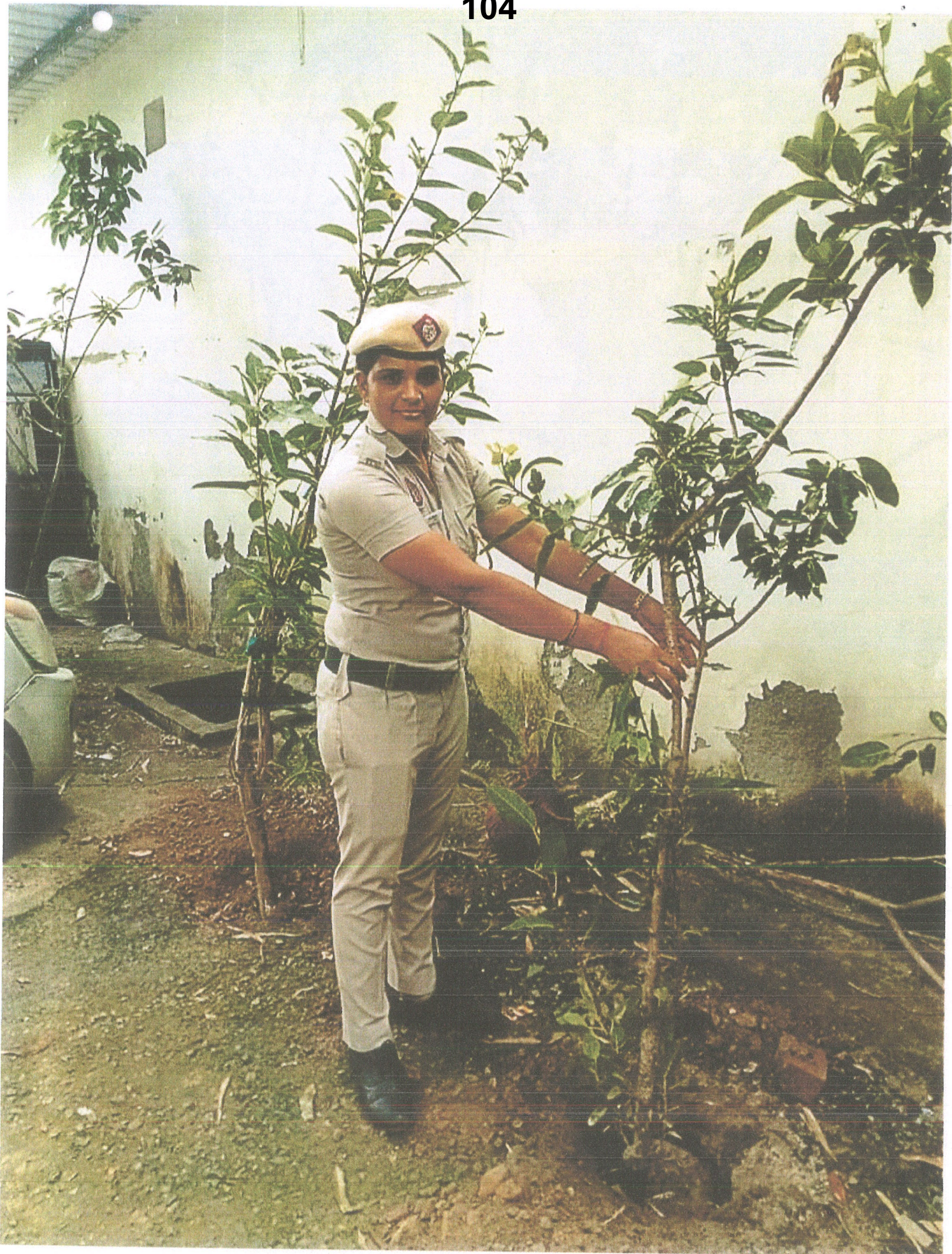
















To

The Dy. Conservator of Forest
North Forest Division, MGICCC
Alipur, Bartawarpur Road
Baroli, Delhi-110036

Subject: Inspection report of plantation site
in front of H.No 1 to 15, old police
station complex, I-Block, Mangolpuri,
ward No 42, Delhi

Madam,

As directed, inspection of plantation by
Sh. Rajesh Gaur & Sh. Nitin Kumar at above site
has been carried out by undersigned. During the
course of inspection, the following observations
were made: -

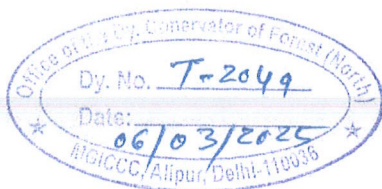
S.No	Total Plantation to be done	Total plantation found on ground	Trees found green	Planted Species
1	5	25	25	Pilkhan, People

Report is submitted for kind review.

Yours faithfully
Ankur Malik
6/3/25
F.G, Rohini Beat,
Nargoli Range.

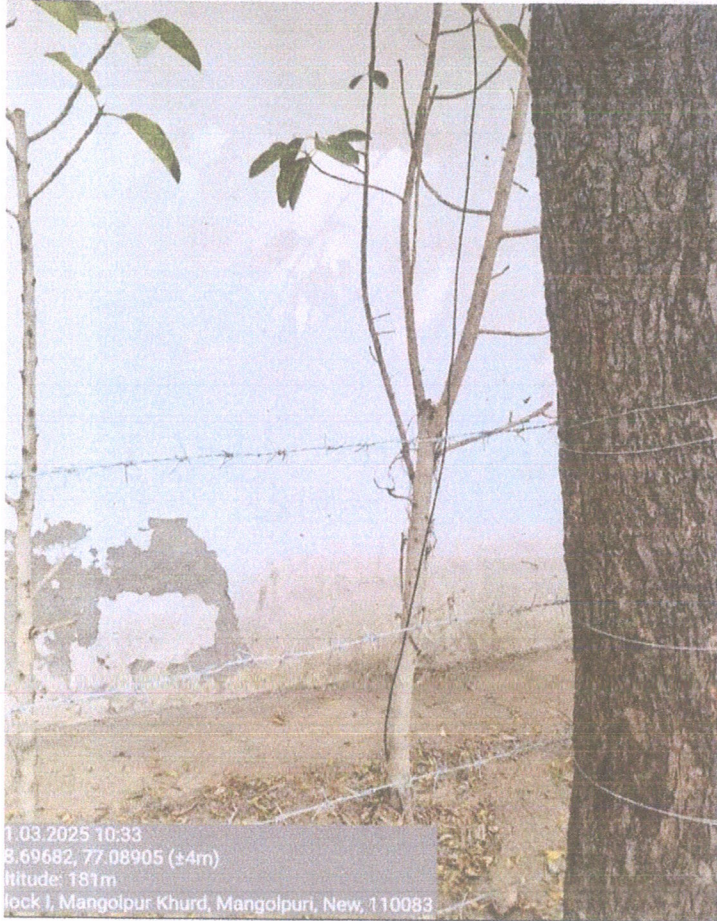
I.O. Plantation Inspection
Report forwarded to DCF (N)
for Information SNA.
Ameen
6/3/2025
forester(NFD)

DCF (N)

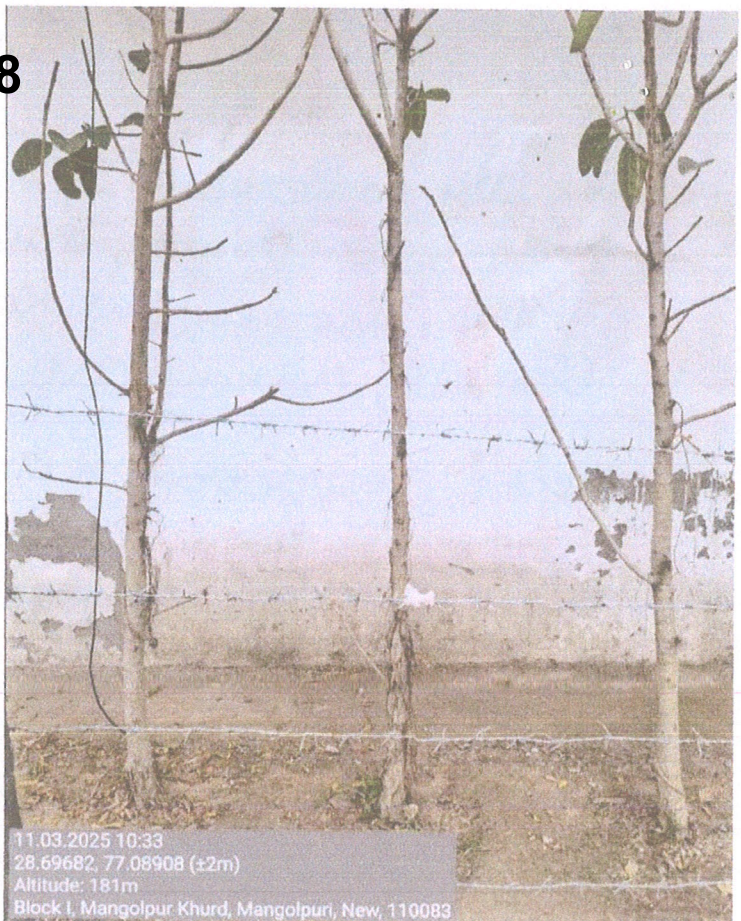


TOC
6/3

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108



11.03.2025 10:33
28.69682, 77.08905 (±4m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69682, 77.08908 (±2m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69682, 77.08909 (±7m)



11.03.2025 10:34
28.69682, 77.08910 (±8m)





11.03.2025 10:34
28.69683, 77.08911 (±5m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:34
28.69683, 77.08911 (±5m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



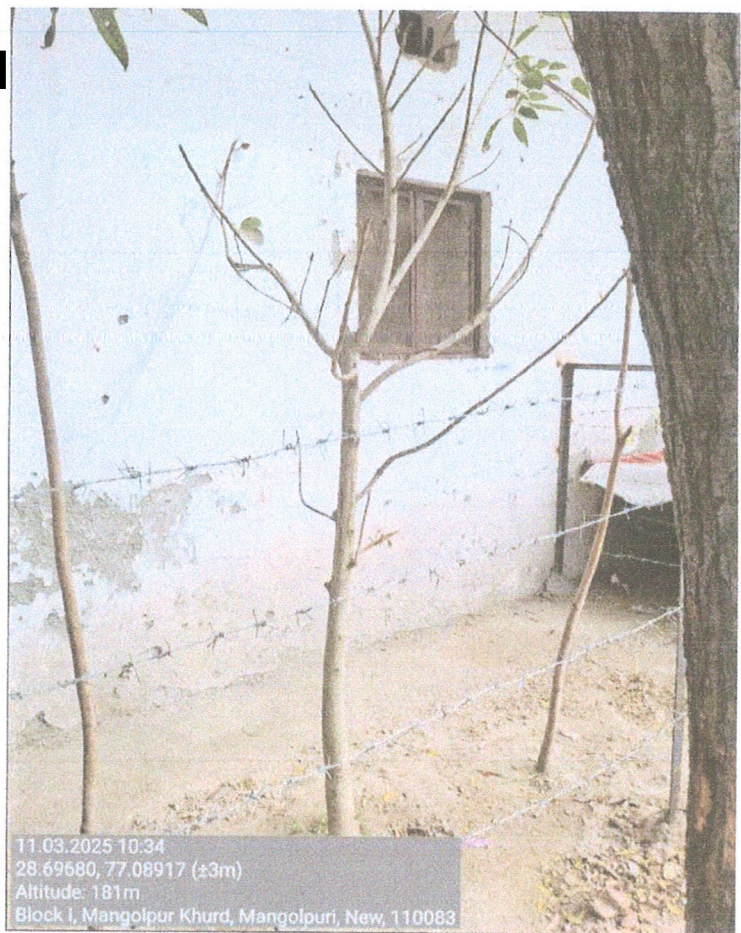
11.03.2025 10:34
28.69680, 77.08917 (±5m)



11.03.2025 10:34
28.69680, 77.08917 (±5m)



11.03.2025 10:34
28.69680, 77.08917 (±3m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:34
28.69680, 77.08917 (±3m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:34
28.69681, 77.08918 (±7m)



11.03.2025 10:34
28.69682, 77.08919 (±5m)



11.03.2025 10:33
28.69681, 77.08901 (±2m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69681, 77.08902 (±2m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69682, 77.08905 (±5m)



11.03.2025 10:33
28.69682, 77.08905 (±5m)



11.03.2025 10:33
28.69681, 77.08901 (±6m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69681, 77.08901 (±4m)
Altitude: 181m
Block I, Mangolpur Khurd, Mangolpuri, New, 110083



11.03.2025 10:33
28.69681, 77.08901 (±4m)



11.03.2025 10:33
28.69681, 77.08901 (±2m)



11.03.2025 10:32
 28.69683, 77.08890 (±4m)
 Altitude: 181m
 Block I, Mangolpur Khurd, Mangolpuri, Delhi, 110083



11.03.2025 10:32
 28.69683, 77.08894 (±6m)
 Altitude: 181m
 Block I, Mangolpur Khurd, Mangolpuri, Delhi, 110083



11.03.2025 10:32
 28.69683, 77.08896 (±4m)



11.03.2025 10:33
 28.69681, 77.08901 (±6m)